



PRL. CIVIL JUDGE AND JMFC, HOSAKOTE
In the Court of Vinayak Mayannavar
PRL. CIVIL JUDGE AND JMFC
Cause List Dated 23-04-2021

Case Type	Case No./Year	Sub Stage	Advocate
Summons to defendents			
1) O.S.	48/2000		nil
2) O.S.	362/2018		nil
3) O.S.	94/2019		Muniraju K N
4) O.S.	232/2020		Lakshmana murthy N
5) O.S.	233/2020		Harendra
6) O.S.	234/2020		Harendra
7) O.S.	235/2020		Harendra
8) O.S.	245/2020		Harendra
9) O.S.	285/2020		Narayanaswamy M
10) O.S.	34/2021		B Lakshmikanthappa
11) O.S.	44/2021		S D Chowdegowda
12) O.S.	56/2021		Ambarish S.
13) O.S.	60/2021		Prashanth C N
14) O.S.	74/2021		T C Narayanaswamy
15) O.S.	76/2021		N Ravi shankar
16) O.S.	80/2021		V Radha Krishna
17) O.S.	98/2021		K Jayaram
			HV Ramachandra
HEARING			
18) O.S.	190/2015		M Venkataswamy
19) O.S.	52/2021		Harendra
ISSUES			
20) O.S.	126/2015		A G Nagaraja
adalath notice			
21) EX	10/2019		Lakshmana murthy N
ORDERS			
22) O.S.	40/2021		H M Ananda Kumar
Call on			
23) O.S.	116/2016		V.B Shivakumar
24) O.S.	122/2016		V.B Shivakumar
25) O.S.	124/2016		V.B Shivakumar
26) O.S.	126/2016		V.B Shivakumar
-----	-----		-----

28) O.S. 130/2016
 29) O.S. 132/2016
 30) O.S. 134/2016
 31) O.S. 64/2017
 32) EX 2/2021
Steps
 33) O.S. 170/2019
Plaintiff Evidence
 34) O.S. 52/2013
written statement
 35) O.S. 36/2021
 36) O.S. 94/2021
cross of dw2
 37) O.S. 232/2010
Cross of pw
 38) O.S. 398/1992
 39) O.S. 224/2013
 40) Misc 4/2019
 41) O.S. 140/2019
Notice to proposed defendant
 42) O.S. 296/2013
OBJECTIONS
 43) O.S. 32/2010
 44) O.S. 298/2018
 45) Misc 1/2019
 46) O.S. 172/2019
 47) O.S. 148/2020
 48) O.S. 254/2020
 49) O.S. 302/2020
 50) O.S. 54/2021
Summons to cws
 1) C.C. 464/2013
 2) C.C. 830/2014
Verify draft
 3) Cri.Misc. 38/2021
 4) C.C. 217/2021
HEARING
 5) C.C. 14/2018
EVIDENCE..

Morning Session.

VB Shivakumar
 V.B Shivakumar
 V.B Shivakumar
 N Vageesh
 P Muniraju

 G Anitha

 Mylaraiaha Associates

 Anand kumar K R
 Pradeep Naik K

 NG GOVINDAGOWDA
 NIL

 P Krishnappa
 A G Nagaraja
 M Venkataswamy
 N Govinda Gowda

 G Shantha

 NIL
 NIL
 Y V Radhakrishna
 R R Devendra Gowda
 K Harish Kumar
 N Govinda Gowda
 Babu
 Ramakrishna C
 Sri lakshmi S

 APP
 APP

 A G Nagaraja
 Lakshmana murthy N

 APP

Morning Session.

6) C.C.	1508/2013	APP
ARGUMENTS		
7) C.C.	138/2015	Mylaraiah Associates
FRAMING OF CHARGE OR PLEA		
8) C.C.	739/2016	M Venkataswamy
9) C.C.	740/2016	M Venkataswamy
10) C.C.	1679/2017	APP
11) C.C.	1215/2019	Naveen N
A.D.R.		
12) CrI.Misc.	219/2017	Jayalakshmi N D
Call on		
13) C.C.	230/2016	Kanthraju
14) P.C.R.	255/2017	Rajanikanth LS
15) C.C.	280/2018	Ramachandrappa T
16) P.C.R.	193/2018	Ravishankar M Swamy
17) C.C.	1545/2018	APP
18) C.C.	215/2019	APP
19) C.C.	2044/2019	Mylaraiah Associates
20) C.C.	2214/2019	APP
21) C.C.	2629/2019	Shivaranjan H
22) C.C.	2673/2019	PP
23) C.C.	944/2020	PP
proclamation to accused		
24) C.C.	578/2003	
25) C.C.	501/2008	
26) C.C.	1446/2012	
Hearing Before Charge		
27) C.C.	147/2016	APP
28) C.C.	170/2017	APP
29) C.C.	1611/2017	APP
30) C.C.	528/2018	APP
31) C.C.	704/2018	APP
32) C.C.	725/2018	APP
33) C.C.	1241/2018	APP
34) C.C.	1319/2018	APP
35) C.C.	1437/2018	APP
36) C.C.	1193/2019	APP
Steps		
37) C.C.	1423/2017	Subramanyam
38) C.C.	1520/2017	H M Govindaraju
39) CrI.Misc.	265/2018	N K Prakash



Morning Session

- 40) C.C. 1241/2013
- 41) C.C. 1058/2014
- 42) C.C. 694/2015
- 43) C.C. 141/2016
- 44) C.C. 142/2016
- 45) C.C. 143/2016
- 46) C.C. 144/2016
- 47) C.C. 145/2016
- 48) C.C. 146/2016
- 49) C.C. 471/2016
- 50) C.C. 472/2016
- 51) C.C. 473/2016
- 52) C.C. 801/2016
- 53) C.C. 1064/2016
- 54) C.C. 148/2017
- 55) C.C. 904/2017
- 56) C.C. 1165/2017
- 57) C.C. 1405/2017
- 58) C.C. 1424/2017
- 59) C.C. 1439/2017
- 60) C.C. 1455/2017
- 61) C.C. 1578/2017
- 62) C.C. 1639/2017
- 63) C.C. 1716/2017
- 64) C.C. 1719/2017
- 65) C.C. 1833/2017
- 66) C.C. 77/2018
- 67) C.C. 99/2018
- 68) C.C. 104/2018
- 69) C.C. 1027/2018
- 70) C.C. 1096/2018
- 71) C.C. 1133/2018
- 72) C.C. 1393/2018
- 73) C.C. 1396/2018
- 74) C.C. 1529/2018
- 75) C.C. 1643/2018
- 76) C.C. 4/2019
- 77) C.C. 173/2019
- 78) C.C. 329/2019
- 79) C.C. 945/2019
- 80) C.C. 946/2019

D Nagaraja reddy
P Muniraju
M Venkataswamy

APP
APP
APP
HA Manjunatha and Saroja
M
Muthkuru Na Manohar
Bharathi R
A Narayanaswamy
Kanthraju
APP
YV Radhakrishna
M.Venkataswamy
MV Naveen kumar
Lakshmana murthy N
K Nagaraj
K Raghunatha
Harendra
Muniraju K N
Vijaya Narayana
Harendra
B Lakhmi kanthappa
Lakshmana murthy N
H.M.Govindaraju
APP
Jagadish K
MV Naveen kumar
K V Subramani
Rakesh Sharma
A C Subramanya
G V K Associates
N. Ravishankar
Hareesh M
B Manjunatha



Morning Session

81) C.C.	949/2019	Muniraja
82) C.C.	1133/2019	R Nanjo Gowda
83) C.C.	1246/2019	Sanjay Kumar B
84) C.C.	1376/2019	K R Anand Kumar
85) C.C.	1419/2019	Harnesh M
86) C.C.	1591/2019	M Ramesh Kumar
87) C.C.	1715/2019	APP
88) C.C.	2039/2019	Lakshmana murthy N
89) C.C.	2462/2019	Lakshmana murthy N
90) C.C.	2522/2019	G Shantha
91) C.C.	2678/2019	B Manjunatha
92) C.C.	2776/2019	K N Narayanaswamy
93) C.C.	372/2020	APP
94) C.C.	504/2020	K G Ramakrishnaiah
95) C.C.	741/2020	Lakshmana murthy N
96) C.C.	2795/2020	APP
97) P.C.R.	173/2020	APP
98) C.C.	4430/2020	APP
99) C.C.	4431/2020	APP
100) C.C.	4432/2020	APP
101) C.C.	107/2021	A.G.Nagaraja
102) C.C.	108/2021	A.G.Nagaraja
103) C.C.	3222/2021	APP
Accused in JC		APP
104) C.C.	2539/2019	APP
105) C.C.	118/2021	APP
106) C.C.	119/2021	APP
Attachment warrant		
107) C.C.	572/2003	
Cross of pw		
108) C.C.	1320/2015	Mylaraiiah associates
109) C.C.	438/2017	APP
110) C.C.	859/2017	
FINE LAVY WARRANT		
111) Crf. Misc.	241/2018	APP
Issue NBW to accused		
112) C.C.	301/1999	APP
Issue NBW against C.W		
113) C.C.	930/2011	
Issue NBW to accused		
114) C.C.	1373/2011	KMD



Morning Session.

115) C.C.	908/2014	APP
116) C.C.	1065/2014	C K Himalaya
117) C.C.	1637/2014	APP
118) C.C.	1576/2016	
119) C.C.	826/2017	K Jagadish
120) C.C.	182/2019	P Muniraju
121) C.C.	790/2019	APP
122) C.C.	2752/2019	
Issue summons through RPAD		
123) C.C.	937/2020	H M Govindaraju
124) C.C.	111/2021	N Munikrishnappa
125) C.C.	112/2021	A G Nagaraja
Notice to Respondent		
126) CrI. Misc.	270/2020	A G Nagaraja
127) CrI. Misc.	100/2021	B Lakhmi kanthappa
Petitioner evidence		
128) CrI. Misc.	121/2018	Harendra



Afternoon Session

PRL CIVIL JUDGE AND JMFC, HOSAKOTE
In the Court of GIRISHA R B
ADDL. CIVIL JUDGE AND JMFC
Cause List Dated 23-04-2021

Case Type	Case No./Year	Sub Stage	Advocate
STAY ORDERS			
1) O.S.	285/2013		M N Uma shankar
Summons to defendents			
2) O.S.	337/2014		P.Lakshminarayana
Summons to cws			
3) O.S.	135/2016		V.B Shivakumar
STAY ORDERS			
4) O.S.	191/2016		M.D Basavanna
Summons to defendents			
5) O.S.	339/2016		Kore Basavanna
Verify draft			
6) EX	19/2017		M T Naniah
Summons to defendents			
7) O.S.	7/2018		T M Jayakrishnappa
8) O.S.	137/2018		S Narasimha
9) O.S.	280/2018		Ravishankar
10) O.S.	327/2018		B M Ramanna
11) O.S.	245/2019		P Muniraju
12) O.S.	125/2020		Y N Sathyanarayana Rao
13) O.S.	171/2020		Hareesh M
14) O.S.	213/2020		Shivashankar
15) O.S.	249/2020		Hareesh M
16) O.S.	43/2021		B M Adiga
17) O.S.	73/2021		A G Nagaraja
18) O.S.	79/2021		C N Narayan
19) O.S.	81/2021		B.C.Vijay
20) O.S.	83/2021		K R Ananda kumar
21) O.S.	85/2021		Sri lakshmi S
22) O.S.	87/2021		N Govinda Gowda
HEARING			
23) O.S.	449/2013		Malluraiah
24) EX	1/2014		B V Manjunatha Gowda
25) O.S.	73/2014		P B Raju



Afternoon Session -

29) O.S. 2292015
30) O.S. 3892016
31) O.S. 532018
32) O.S. 832018
33) O.S. 1132018
34) O.S. 2992018
35) O.S. 3312018
36) O.S. 2252019
37) O.S. 320120
ISSUES
38) O.S. 1112017
39) O.S. 712019
40) O.S. 2092020
EVIDENCE
41) O.S. 812011
42) O.S. 1412011
43) O.S. 1132012
44) O.S. 2472012
45) O.S. 3112012
46) O.S. 4132012
47) O.S. 852013
48) O.S. 3772013
49) O.S. 2232014
50) O.S. 5372014
51) O.S. 952015
52) O.S. 3672016
53) O.S. 122017
54) O.S. 1212017
55) O.S. 1772017
56) O.S. 232018
57) O.S. 2412018
58) O.S. 3392018
59) O.S. 3552018
60) O.S. 592019
61) O.S. 2142020
62) O.S. 2252020
63) O.S. 2262020
64) O.S. 2272020
JUDGEMENT
65) O.S. 132012

KG Ramakrishna
KV Srinivas
Y V Radha Krishna
Sourab H R K
Babu
K SHIVASHANKAR
Mallurambh
Muniraju K.N
J N Anitha

Y.N Sathyanarayana Rao
A G Nagareja
N B Rajendra

P. Muniraju
P Muniraju
P Muniraju
NK
NDJ
T.C. Narayanaswamy
K.R. Rajendra prasad
KGR
Herendra and associate
H S Doddegowda
A C Subramanya
K SHIVASHANKAR
B Lakshminanthappa
K SHIVASHANKAR
A C Subramanya
K M Devegowda
G.D Bansha
N K Prakash
Ravishankar
T M Jeyakrishnappa
A C Subramanya
K R Anand Kumar
Sri lakshmi S
Sri lakshmi S
Sri lakshmi S
Sri lakshmi S

NAGARAJU C

63) O.S. 19/2012
ORDERS
 64) O.S. 131/2015
await report
 65) O.S. 277/2014
Call on
 66) O.S. 155/2011
 67) O.S. 175/2011
 68) O.S. 215/2011
 69) O.S. 383/2012
 70) O.S. 131/2013
 71) Misc 19/2015
 72) EX 3/2018
 73) EX 18/2018
For Enquiry
 74) Misc 2/2014
 75) Misc 7/2015
Further Evidence
 76) O.S. 17/2019
Steps
 77) O.S. 115/2016
 78) O.S. 117/2016
 79) O.S. 119/2016
 80) O.S. 123/2016
 81) O.S. 125/2016
 82) O.S. 127/2016
 83) O.S. 129/2016
 84) O.S. 133/2016
 85) O.S. 139/2016
 86) O.S. 141/2016
 87) O.S. 187/2016
 88) FDP 1/2019
 89) EX 3/2020
FURTHER PLAINTIFF EVIDENCE
 90) O.S. 263/2013
Plaintiff Evidence
 91) O.S. 273/2015
Amended plaint
 92) O.S. 135/2011

Afternoon Session.

T C Narayanaswamy
 H M Ananda Kumar
 MV Naveen Kumar
 C N Narayana
 K G Ramakrishnaiah
 C N Narayana
 M Harish
 Null
 T C Narayanaswamy
 Babu K A
 Srinivas
 Shantaraja T.R
 P Muniraju
 H M Ananda Kumar
 Nisar Sab
 VB Shivakumar
 V.B Shivakumar
 VB Shivakumar
 VB Shivakumar
 V.B Shivakumar
 VB Shivakumar
 VB Shivakumar
 V.B Shivakumar
 VB Shivakumar
 VB Shivakumar
 G.S Narayanaswamy
 C N Narayan
 Suresha M
 Anitha
 N Govinda Gowda
 Chinna Basaveshwara
 prakash

93) FDP 4/2012
written statement
 94) O.S. 39/2020
 95) O.S. 281/2020
Cross of pw
 96) O.S. 283/2012
 97) O.S. 155/2015
 98) O.S. 219/2015
Hearing on IA
 99) O.S. 181/2013
 100) O.S. 5/2020
Notice to Respondent
 101) FDP 10/2017
OBJECTIONS
 102) O.S. 297/2014
 103) O.S. 187/2017
 104) O.S. 159/2019
 105) O.S. 191/2019
 106) EX 23/2019
Summons to cws
 1) C.C. 1195/2011
ACCUSED STATEMENT u/s 313 CrPC
 2) C.C. 539/2012
Await Notice
 3) Cr.Misc. 100/2019
await report
 4) C.C. 557/2010
Issue NBW to accused
 5) C.C. 790/2017

Afternoon Session.
 RAMAKRISHNA C

Y V Radha Krishna
 Muthkuru Na Manohar

Nil
 H M Govindaraju
 Lakshmana murthy N

GVK Associates
 J N Anitha

P Muniraja

T.C Narayanaswamy,
 Chikkeerappa Advocates

T C Narayanaswamy
 H M Ananda Kumar
 M Mohan Kumar
 A G Nagaraja

A

Assistant Public Prosecutor

K R Anand kumar

APP